

**NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 13/04/2017 AT 10.30 AM**

**PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL**

APPLICATION NUMBER :

PETITION NUMBER : TCP/221/2016

NAME OF THE PETITIONER(S) : S. John Rose

NAME OF THE RESPONDENT(S) : The Tamil Nadu Mercantile Bank Limited

UNDER SECTION : 111 of the CA 1956 / 59 of the CA 2013

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1.	Srinidhi Dominic S. David	Counsel for R1	
	Vijaya Prashanth. S		
2.	T. SATHIYAMOORTHY	Counsel for Applicant	

ORDER

Shri T Sathiyamoorthi, counsel for petitioner present and filed an affidavit showing proof of service of notice to R2 alongwith acknowledgement receipt, Service against R2 is held sufficient. R2 is called but absent. In the circumstances, R2 is proceeded ex parte. Shri Dominic S David, counsel for R1 present and prayed time for filing counter. Time extended at request. Put up on **31.05.2017 at 10.30 A.M.**

(Ch. Md. Sharief Tariq)
Member (Judicial)

(K. Anantha Padmanabha Swamy)
Member (Judicial)